

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 101
CP (IB) No. 46/CB/2023

Proceedings under Section 10 IBC

IN THE MATTER OF:

CJ Infra Developers Pvt. Ltd.

.....Applicant

Order delivered on 24/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Authorised Representative, CS, Mr. Saroj Kumar sahoo, appeared for the petitioner.

At the request of the Petitioner counsel, matter adjourned to 04.07.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)